

for their redressal. Moreover, every Passport Officer meets the public daily in order to hear complaints personally following which necessary follow-up action is taken in the matter. Apart from this, an officer of the CPV Division at Deputy Secretary level also meets the public daily to resolve problems. Written complaints addressed to the Chief Passport Officer received from various quarters are also taken up with concerned Passport Offices for their redressal.

(c) and (d). Since no specific instance has come to the notice of the Ministry during the last two years where an officer was found wanting in the discharge of his duties/responsibilities specifically relating to handling of complaints and grievances of the public, the question of fixing responsibilities does not arise.

[English]

Expenditure on Major Ports

3778. SHRI P.S. GADHAVI: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of provisions made for development and modernisation of major ports of the country during Eighth Five Year Plan;

(b) the details of expenses incurred thereon uptill March 31, 1996;

(c) whether less expenses have been incurred for the development and modernisation of Kandla in comparison to Visakhapatnam and Paradeep ports; and

(d) if so, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN): (a) Outlays aggregating to Rs. 2858.53 crores have been provided for development and modernisation of major ports in the country during the five Annual Plans of 1992-93 to 1996-97.

(b) Expenditure of about Rs. 1370 crores has been incurred by Major Ports during 8th plan upto 31.3.1996.

(c) Yes, Sir.

(d) The lesser expenditure at Kandia Port is due to lesser outlays provided depending on requirement of schemes and actual utilisation of outlays provided based on pace of implementation of schemes as compared to Visakhapatnam and Paradeep Ports.

Erosion of Ganges in West Bengal

3779. KUMARI MAMATA BANERJEE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether attention of the Government has been drawn to the recent erosion of Ganges in West Bengal specially in Nabadwip and Bhagwan Gola;

(b) if so, the steps taken by the Government to tackle the situation; and

(c) if not the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) and (c). Government of West Bengal has taken up implementation of one major anti-erosion scheme at Bhagwan Gola in the Murshidabad district at an estimated cost of Rs. 82 lakhs. For Nabadwip, no such scheme has so far been referred to the Centre for appraisal.

III Effects of Eximer Laser Eye Surgery

3780. SHRI AMAR PAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the use of eximer laser for eye surgery for removal of spectacles can cause irreparable damage to the eyes;

(b) if so, the details thereof; and

(c) the steps being taken or proposed to be taken by the Government to educate people about the possible hazards of the technique?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

CBI Report on Irregularities in Open School

3781. SHRI RAMTAHAL CHAUDHARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the CBI report on irregularities committed in open school case, has been received;

(b) if so, the details thereof; and

(c) the action taken by the Government against the persons found guilty?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE